

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JULY, 2025

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.07.2025

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.07.2025</i>
CIVIL	16892	541	474	16959
CRIMINAL	0	0	0	0
TOTAL	16892	541	474	16959

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.07.2025</i>
CIVIL	156986	4824	4762	157048
CRIMINAL	35673	2045	1579	36139
TOTAL	192659	6869	6341	193187